

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 716/JP/2019
निर्धारण वर्ष/Assessment Year : 2010-11

Shri Mahesh Narain Gurjar S/o Shri Laxmi Chand Gurjar, Chokipura, Adhapur, Sewar, Bharatpur-321303.	बनाम Vs.	The ITO, Ward-2, Bharatpur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: DMSPK9842K		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारिती की ओर से/ Assessee by : Shri Rajendra Agarwal (C.A.)
राजस्व की ओर से/ Revenue by : Smt. Monisha Choudhary (JCIT)

सुनवाई की तारीख/ Date of Hearing: 05/04/2021
उदघोषणा की तारीख/ Date of Pronouncement: 05/04/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

The present appeal has been filed by the assessee against the order of CIT(A), Alwar dated 29.03.2019 for the assessment year 2010-11.

2. The assessee requested for withdrawal of the present appeal in view of the fact that the assessee has opted for "Vivad Se Vishwas Scheme-2020" to settle his tax liability with the Department. A copy of application is also filed. The Id. DR has raised no objection if the appeal

of the assessee is allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeal of the assessee is allowed to be withdrawn and consequently the same is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 05/04/2021.

Sd/-
(विक्रम सिंह यादव)
(Vikram Singh Yadav)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(Sandeep Gosain)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 05/04/2021.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Mahesh Narain Gurjar, Bharatpur.
2. प्रत्यर्थी / The Respondent- The ITO, Ward-2, Bharatpur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 716/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar